

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 395/TT/2019**

**Coram:**

**Shri P.K. Pujari, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member**

**Date of Order: 07.02.2022**

**In the matter of:**

**Corrigendum to the order dated 27.1.2021 in Petition No. 395/TT/2019**

Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 and revision of transmission tariff of the 2004-09 and 2009-14 tariff periods and truing up of transmission tariff of the 2014-19 period under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and determination of transmission tariff for the 2019-24 period under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for Combined Asset consisting of **Asset-I:** Ckt-III of 400 kV D/C Vindhyachal-Satna transmission line along with associated bays, **Asset-II:** 400/220 kV, 315 MVA ICT-II at Satna Sub-station, **Asset-III:** Ckt-IV of 400 kV D/C Vindhyachal-Satna line along with associated bays, **Asset-IV:** LILO of 400 kV Satna-Bina Ckt-I & II at Bina (Power Grid) Sub-station, **Asset-V:** Circuit IV of 400 kV D/C Satna-Bina transmission line, **Asset-VI:** Circuit III of 400 k V D/C Satna-Bina transmission line, **Asset-VII:** LILO of 400 kV D/C Raipur-Rourkela transmission line alongwith associated bays, **Asset-VIII:** 400/220 kV 315, MVA ICT-II along with associated bays equipment at Raigarh Sub-station under "Vindhyachal Stage-III Transmission System" in the Western Region.

**And in the matter of:**

Power Grid Corporation of India Limited,  
"Saudamini", Plot No.2,  
Sector-29,  
Gurgaon-122001, (Haryana).

**.....Petitioner**

**Versus**

1. Madhya Pradesh Power Management Company Limited,  
Shakti Bhawan, Rampur,  
Jabalpur – 482 008.
2. Madhya Pradesh Power Transmission Company Limited,  
Shakti Bhawan, Rampur,  
Jabalpur – 482 008.



3. Madhya Pradesh Audyogik Kendra,  
Vikas Nigam (Indore) Limited,  
3/54, Press Complex, Agra-Bombay Road,  
Indore – 452 008.
4. Maharashtra State Electricity Distribution Company Limited,  
Hongkong Bank Building, 3rd Floor,  
M.G. Road, Fort,  
Mumbai – 400 001.
5. Maharashtra State Electricity Transmission Company Limited,  
Prakashganga, 6th Floor, Plot No. C-19, E-Block,  
Bandra Kurla Complex, Bandra (East),  
Mumbai – 400 051.
6. Gujarat Urja Vikas Nigam Limited,  
Sardar Patel Vidyut Bhawan,  
Race Course Road,  
Vadodara – 390 007.
7. Gujarat Energy Transmission Corporation Limited,  
Sardar Patel Vidyut Bhawan,  
Race Course Road,  
Vadodara – 390 007.
8. Electricity Department,  
Government of Goa,  
Vidyut Bhawan, Near Mandvi Hotel,  
Panaji, Goa – 403 001.
9. Electricity Department,  
Administration of Daman & Diu,  
Daman – 396 210.
10. Electricity Department,  
Administration of Dadra Nagar Haveli  
U.T., Silvassa – 396 230.
11. Chhattisgarh State Electricity Board,  
P.O. Sunder Nagar, Dangania,  
Raipur, Chhattisgarh – 492 013.
12. Chhattisgarh State Power Transmission Company Limited,  
Office of the Executive Director (C&P),  
State Load Dispatch Building, Dangania,  
Raipur – 492 013.
13. Chhattisgarh State Power Distribution Company Limited,  
P.O. Sunder Nagar, Dangania,



### **CORRIGENDUM**

The Commission vide order dated 27.1.2021 in Petition No.395/TT/2019 had revised the transmission tariff of 2004-09 and 2009-14 tariff periods, tried up the transmission tariff of the 2014-19 tariff period and determined transmission tariff for the period from 1.4.2019 to 31.3.2024 in respect of the following assets under “Vindhyachal Stage-III Transmission System” in Western Region (hereinafter referred to as “the Transmission Project”):

**Asset-I:** Ckt-III of 400 kV D/C Vindhyachal-Satna transmission line along with associated bays.

**Asset-II:** 400/220 kV, 315 MVA ICT-II at Satna Sub-station.

**Asset-III:** Ckt-IV of 400 kV D/C Vindhyachal-Satna line along with associated bays.

**Asset-IV:** LILO of 400 kV Satna-Bina Ckt-I & II at Bina (Power Grid) Sub-station.

**Asset-V:** Circuit IV of 400 kV D/C Satna-Bina transmission line.

**Asset-VI:** Circuit III of 400 k V D/C Satna-Bina transmission line.

**Asset VII:** LILO of 400 kV D/C Raipur-Rourkela transmission line along with associated bays; and

**Asset VIII:** 400/220 kV 315 MVA ICT-II along with associated bays equipment at Raigarh Sub-station.

In order to rectify certain inadvertent errors that have crept in the said order dated 27.1.2021 in Petition No. 395/TT/2019, this corrigendum order is being passed.

2. Certain inadvertent errors have been observed in the order dated 27.1.2021 in paragraph 15 pertaining to the tariff allowed for the transmission assets in earlier orders and in paragraph 16 which gives the details of the transmission tariff claimed by the Petitioner.



3. These inadvertent errors are being rectified in the present corrigendum order in exercise of powers under Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

4. Accordingly, the following changes are being made to the order dated 27.1.2021.

i) Tables under paragraph 15 are revised as follows:

(₹ in lakh)

<b>Asset-I</b>			
<b>Particulars</b>	<b>2006-07</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	244.94	502.02	508.91
Interest on Loan	549.68	1098.29	1071.21
Return on Equity	392.12	803.56	813.98
Advance against Depreciation	0.00	0.00	0.00
Interest on Working Capital	31.41	64.01	65.13
O&M Expenses	46.98	97.50	101.61
<b>Total</b>	<b>1265.13</b>	<b>2565.38</b>	<b>2560.84</b>

(₹ in lakh)

<b>Asset-II</b>			
<b>Particulars</b>	<b>2006-07</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	23.91	58.23	59.09
Interest on Loan	38.89	91.39	87.89
Return on Equity	27.70	67.44	68.43
Advance against Depreciation	0.00	0.00	0.00
Interest on Working Capital	3.57	8.74	8.95
O&M Expenses	50.70	126.52	131.60
<b>Total</b>	<b>144.78</b>	<b>352.32</b>	<b>355.96</b>

(₹ in lakh)

<b>Asset-III</b>			
<b>Particulars</b>	<b>2006-07</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	56.12	168.36	169.07
Interest on Loan	122.68	358.43	345.76
Return on Equity	86.55	259.65	260.80
Advance against Depreciation	0.00	0.00	0.00
Interest on Working Capital	7.58	22.79	23.10
O&M Expenses	31.32	97.50	101.61
<b>Total</b>	<b>304.25</b>	<b>906.73</b>	<b>900.34</b>



(₹ in lakh)

<b>Asset-IV</b>		
<b>Particulars</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	89.25	102.60
Interest on Loan	157.27	183.78
Return on Equity	112.56	135.58
Advance against Depreciation	0.00	0.00
Interest on Working Capital	14.55	16.20
O&M Expenses	126.90	131.99
<b>Total</b>	<b>500.53</b>	<b>570.16</b>

(₹ in lakh)

<b>Asset-V</b>		
<b>Particulars</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	318.37	446.37
Interest on Loan	708.34	958.14
Return on Equity	495.56	692.17
Advance against Depreciation	0.00	0.00
Interest on Working Capital	49.21	68.05
O&M Expenses	99.58	138.31
<b>Total</b>	<b>1671.06</b>	<b>2303.04</b>

(₹ in lakh)

<b>Asset-VI</b>		
<b>Particulars</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	103.11	188.35
Interest on Loan	226.56	396.51
Return on Equity	155.79	281.05
Advance against Depreciation	0.00	0.00
Interest on Working Capital	17.03	30.34
O&M Expenses	77.45	138.31
<b>Total</b>	<b>579.94</b>	<b>1034.56</b>

(₹ in lakh)

<b>Asset-VII</b>		
<b>Particulars</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	57.28	244.57
Interest on Loan	100.05	453.73
Return on Equity	72.71	312.70
Advance against Depreciation	0.00	0.00
Interest on Working Capital	9.22	39.27
O&M Expenses	73.50	305.83
<b>Total</b>	<b>312.76</b>	<b>1356.10</b>

(₹ in lakh)

<b>Asset-VIII</b>		
<b>Particulars</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	6.79	43.33



Interest on Loan	11.14	73.37
Return on Equity	7.92	50.55
Advance against Depreciation	0.00	0.00
Interest on Working Capital	1.43	9.00
O&M Expenses	21.09	131.60
<b>Total</b>	<b>48.37</b>	<b>307.85</b>

ii) Tables under paragraph 16 are revised as follows:

(₹ in lakh)

<b>Asset-I</b>			
<b>Particulars</b>	<b>2006-07</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	244.94	502.02	508.91
Interest on Loan	554.84	1141.02	1157.18
Return on Equity	392.12	803.56	813.98
Advance against Depreciation	0.00	0.00	0.00
Interest on Working Capital	31.68	66.21	68.43
O&M Expenses	46.98	97.50	101.61
<b>Total</b>	<b>1270.55</b>	<b>2610.31</b>	<b>2650.11</b>

(₹ in lakh)

<b>Asset-II</b>			
<b>Particulars</b>	<b>2006-07</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	23.91	58.23	59.09
Interest on Loan	39.33	95.87	97.40
Return on Equity	27.70	67.44	68.43
Advance against Depreciation	0.00	0.00	0.00
Interest on Working Capital	3.59	8.92	9.25
O&M Expenses	50.70	126.52	131.60
<b>Total</b>	<b>145.23</b>	<b>356.99</b>	<b>365.77</b>

(₹ in lakh)

<b>Asset-III</b>			
<b>Particulars</b>	<b>2006-07</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	56.12	168.36	169.07
Interest on Loan	123.49	370.48	372.12
Return on Equity	86.55	259.65	260.80
Advance against Depreciation	0.00	0.00	0.00
Interest on Working Capital	7.59	23.25	23.86
O&M Expenses	31.32	97.50	101.61
<b>Total</b>	<b>305.07</b>	<b>919.24</b>	<b>927.46</b>



(₹ in lakh)

<b>Asset-IV</b>		
<b>Particulars</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	89.25	102.60
Interest on Loan	161.14	195.92
Return on Equity	112.56	135.58
Advance against Depreciation	0.00	0.00
Interest on Working Capital	14.88	17.43
O&M Expenses	126.90	131.99
<b>Total</b>	<b>504.74</b>	<b>583.52</b>

(₹ in lakh)

<b>Asset-V</b>		
<b>Particulars</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	318.37	446.37
Interest on Loan	718.56	1004.80
Return on Equity	495.56	692.17
Advance against Depreciation	0.00	0.00
Interest on Working Capital	49.81	70.82
O&M Expenses	99.58	138.31
<b>Total</b>	<b>1681.88</b>	<b>2352.46</b>

(₹ in lakh)

<b>Asset-VI</b>		
<b>Particulars</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	103.11	188.35
Interest on Loan	229.27	414.08
Return on Equity	155.79	281.05
Advance against Depreciation	0.00	0.00
Interest on Working Capital	17.23	31.60
O&M Expenses	77.45	138.31
<b>Total</b>	<b>582.86</b>	<b>1053.39</b>

(₹ in lakh)

<b>Asset-VII</b>		
<b>Particulars</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	57.28	244.57
Interest on Loan	100.70	470.09
Return on Equity	72.71	312.70
Advance against Depreciation	0.00	0.00
Interest on Working Capital	9.27	40.81
O&M Expenses	73.50	305.83
<b>Total</b>	<b>313.46</b>	<b>1374.01</b>



(₹ in lakh)

<b>Asset-VIII</b>		
<b>Particulars</b>	<b>2007-08</b>	<b>2008-09</b>
Depreciation	6.79	43.33
Interest on Loan	11.19	75.90
Return on Equity	7.92	50.55
Advance against Depreciation	0.00	0.00
Interest on Working Capital	1.43	9.24
O&M Expenses	21.09	131.60
<b>Total</b>	<b>48.42</b>	<b>310.63</b>

5. Except for the above, all other terms contained in the order dated 27.1.2021 in Petition No.395/TT/2019 remain unchanged.

sd/-  
**(Arun Goyal)**  
**Member**

sd/-  
**(I.S. Jha)**  
**Member**

sd/-  
**(P. K. Pujari)**  
**Chairperson**

